

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI.

Sub: e-Courts Project – Advanced CIS Training for Judicial Officers cum- Master Trainers – Regarding.

Ref: Mail dated 18/04/2019, from the Member (Human Resources), eCommittee, Supreme Court of India, New Delhi.

ROC. NO.195/2019-CPS

Dated : 29 /04/2019.

As directed, this is to inform that Sri. B.V.L.N. Chakravarthi, Metropolitan Sessions Judge, Vijaywada, Krishna District, has been permitted to attend as Resource Person for the Advanced CIS Training programme scheduled to be held on 8th and 9th June, 2019 (South Zone) at the Tamil Nadu State Judicial Academy, Chennai conducted by the Hon'ble eCommittee, Supreme Court of India, New Delhi.

The said officer is directed to attend the said programme without fail at Tamil Nadu State Judicial Academy. The Hon'ble eCommittee will bear the expenses of the Resource Persons and his stay at the concerned Judicial Academy. The Officer shall carry his Laptop for the above said training.



REGISTRAR
(I.T-cum-Central Project Coordinator)

1. Copy to individual
2. The Registrar General, High Court of Andhra Pradesh.
3. The Section Officer, B.Special Section, High Court of Andhra Pradesh.
4. The Principal District and Sessions Judge, Krishna.